

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:40  
ANSWERED ON:22.02.2013  
WOONG FIXED DEPOSITS  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of FINANCE be pleased to state:**

- (a) whether bankers have sought changes in tax laws to woo fixed deposits; and
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government thereto for the last three years and current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c): Proposals in respect of legislative changes in direct tax laws can be considered through the Finance Bill during the Annual Budgetary exercise. The Budgetary exercise for the year 2013-14 is under progress. The response of the Government in this regard shall be reflected in the form of Finance Bill. However, there is no change in direct tax laws with respect to fixed deposits which have been made in the last three years.